

[Shri Charanjit Singh Walia]

number of communal clashes is on the increase.

Now I will come to the rise in prices. Sir, the prices are soaring sky high and the Government has completely failed to arrest the rise in prices because the Government is patronising the people responsible for the rise. They are not doing anything to unearth black money and punish those people who are running a parallel economy.

On the employment front also, the performance of the Government is unsatisfactory.

This Government has failed in all its spheres and that is the reason why I very strongly support the 'No Confidence Motion'.

22.27 hrs.

**PAPERS LAID ON THE TABLE—Contd.**

[English]

**Notification under Central Excise Rules, 1944.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI): I beg to lay on the Table a copy of Notification No. 263/87-Central Excises (Hindi and English versions) published in Gazette of India

dated the 10th December, 1987 together with an explanatory memorandum regarding exemption to equipment and stores intended for systems and sub-systems of the Integrated Guided Missiles to be developed under the Integrated Guided Missiles Development Programme of the Government of India in the Ministry of Defence from the whole of the duty excise leviable thereon, issued under the Central Excise Rules, 1944.

[Placed in Library. See No. LT-5314/87.]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): Sir, I move that the House may be extended for two more days on Monday and Tuesday.

MR. SPEAKER: I hope it is the consensus of the House.

SEVERAL HON. MEMBERS: Yes Sir.

MR. SPEAKER: The House will sit on Monday and Tuesday, the 14th and 15th of December, 1987.

Now the House stands adjourned and reassemble at 11.00 a.m. tomorrow.

22.27 hrs

*The Lok Sabha then adjourned till Flower of the Clock on Friday, December 11 1987/Agrahayana 20, 1909 (Saka).*